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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 6/2018 in C.P. No. 16/241/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018**

Name of the Company: Smruti Shreyans Shah
V/s.
The Lok Prakashan Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANIP A. GANDHI	ADVOCATE	RES. NO. 4	Anip A. Gandhi
2.	APURVA VAKIL	ADVOCATE	Org Resp. NO 3	Apurva
3.	TANAYA SHAH	ADVOCATE	APPLICANT	Tanaya Shah
4.	KUNAL P. VAISHNAV	"	Resp No. 5	Kunal P. Vaishnav
5.	DIVYANG MAJUMDAR	FCA	R. 6	Divyang Majumdar
6.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT NO-2	Pavan S. Godiawala

ORDER

Learned Advocate Ms. Tanaya Shah present for Applicant.

Learned Advocate Mr. Anip Gandhi present for Respondent no. 4. Learned Advocate Mr. Apurva Vakil present for Original Respondent no. 3. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 5. Learned FCA Mr. Divyang Majumdar present for Respondent no. 6. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 2 in IA 6/2018.

Rejoinder filed by the Applicant.

Reply filed by Respondent no. 3 in IA 6/2018.

For hearing in IA 6/2018, List the matter on 19.02.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of February, 2018.